months of April, May and June, 1972. These special trains would be arranged in the ensuing years also, subject to traffic offering.

JUDGES OF ALLAHABAD HIGH COURT

- 29. SHRI K. CHANDRASEKHA-RAN: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) what is the total strength of Judges in the Allahabad High Court;
- (b) whether it is a fact that there are ten vacancies in the said High Court; and
- (c) if so, what are the reasons for the delay in filling up the vacancies?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE): (a) The total sanctioned strength of the Allahabad High Court is 30 Permanent Judges and 13 Additional Judges.

- (b) Yes, Sir.
- (c) Proposals for filling eight vacancies have been received and are under consideration.

DECLINE IN WAGON PRODUCTION

- 30. SHRI KALYAN ROY: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there has been a decline in the production of wagons during the last four months;
- (b) if so, "by how much and the reasons for the decline; and
- (c) what steps have been taken to improve the situation? .

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

- (b) Does not arise.
- (c) All ppssible assistance including expediting supply of steel is being given to the wagon builders to step up production.

SURVEY TO CONNECT CHTTTOROARH WITH ROTA

31. SHRIMATI LAKSHMI KU-MARI CHUNDAWAT: SHRIMATI SITA DEVI: SHRI GANESH LAL MALI: SHRIMATI SAVITA BEHEN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a survey to connect Chittorgarh by rail with Kota has been carried out;
- (b) whether a sum of Rs. 50,000 has been sanctioned for the purpose; and
- (c) what progress has so far been made in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). A fresh traffic survey for Kota-Chittorgarh B.G./M.G. rail link was sanctioned in 1965, at a cost of Rs. 41,310/-.

(c) The survey was completed and the report was received in July, 1966. The line was seen to be unremunerative and the proposal for its construction was shelved.

FREE TRADING ZONE IN THE MEDITER RANEAN

- 32. SHRIMATI SAVITA BEHEN: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether Government are aware of the decision taken by the European Common Market to establish a free trading Mediterranean Zone which would be linked with the Market;
- (b) whether it is likely to go against the interests of non-linked countries in cluding India; and
- (c) the action proposed to be taken by Government for safeguarding India's in terests?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Negotia-